

officers of Kathara Washery and Purchase Department, CCL, Ranchi.

(c) and (d). Shri R.J.P. Upadhyay, Sr. Executive Engineering (E&M) was transferred from Kathara to Gidi Washery in January, 1989. Shri B. Sharan, General Manager (Washeries) retired from service on 30.9.86 and Shri M.P. Rao Adhikari, Dy. Chief Engineer (E &M), has been transferred from Kathara to Kedla Washery in June, 1989.

(e) Prior to 1986 when the case in question cropped up, payment for steel balls supplied to Kathara Washery was being released on the strength of certificates produced by the supplier from Government Test House 'Government recognised Test House. Since 1986 the practice has been introduced for drawing samples from the supplies received and sending them to National Metallurgical Laboratory, Jamshedpur or Central Laboratory at Barkakana for testing the composition and hardness of the steel balls. The bills are processed only on the strength of the certificates issued by these laboratories. This practice of getting the supplies tested at NML, Jamshedpur and Central Laboratory, Barkakana is continuing and will continue in future also

Shyamganj Station in Bareilly

8672. SHRISANTOSH KUMARGANGWAR: Will the Minister of RAILWAYS be pleased to state.

(a) whether the Shyamganj railway station of North-Eastern Railway in Bareilly is in use.

(b) if not, whether Government propose to use it for any public purpose; and

(c) if so, the details in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). There is no Railway station by the name Shyamganj on North Eastern Railway. However, there is a goods shed by the name 'Shamatganj' which is served by Bareilly Railway station. There is however, no proposal to close it.

[English]

Commission Agent of I.D.P.L.

8673. SHRI MADAN LAL KHURANA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to reply given on 10th April, 1990 to Unstarred Question No. 4229 regarding commission by IDPL for hospital supplies and state:

(a) The reasons for appointing commission agents by the Indian Drugs and Pharmaceuticals Limited; and

(b) the details of the agents appointed, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJAMAN BEHERA): (a) IDPL has stated that with the emergence of Keen competition the existing field set up, with the limited number, is not able to effectively obtain and retain business, service the orders and collect payments in the Institutional sector. It has, therefore, become necessary for IDPL to appoint Institutional Agents which is a common business practice among other public sector units as well as private sector companies in the Pharmaceutical Industry.

(b) A list showing number of statewide agent of IDPL is enclosed in the statement. The names of the institutional agents whose services are being utilised by IDPL is a commercial information and its disclosure is